राष्ट्रीय कम्पनी विधि न्यायाधिकरण. इलाहाबाद खण्डपीठ (National Company Law Tribunal) (Bench: Allahabad)

सी0 पी0 नं0/ CP No. (IB) 113/A40/2017

राष्ट्रीय कम्पनी विधि न्यायाधिकरण, इलाहाबाद खण्डपीठ में दिनांक . २०.०९.२०१७ को सुनवाई का उपस्थिति-सह-आदेश पत्रकः

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 20.09.2017

कम्पनी का नाम:

कम्पनी का नाम:
NAME OF THE COMPANY: Punjale National Bank V/s Parer hat Grass कम्पनी अधिनियम की धारा:
SECTION OF THE COMPANIES ACT: 7 of ISB code of 2016

क्रम संख्या

नाम

पदनाम

प्रतिनिधित्व

हस्ताक्षर

Sr. No.

1 2

CP NO.(IB)113/ALD/2017

Sh. Shri Nath Tiwari, Advocate for the Financial Creditor, Punjab National Bank.

The present petition is filed U/s 7 of the I & B Code, 2016. Registry to make scrutiny of the same. Meanwhile, a formal/statutory notice to be issued to the Corporate Debtor Company at its registered office.

Hence, the matter is listed on 9th October, 2017

Dated:20.09.2017

Sri H.P. Chaturvedi, Member (Judiciai)

Typed by: Kavya Prakash